

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1050 OF 2018 IN
APPEAL NO. 205 OF 2017**

Dated: 16th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Simhapuri Energy Limited		Appellant(s)
	Versus		
Central Electricity Regulatory Commission & Anr.		Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra
Mrs. Shikha Ohri
Mr. Nishant Kumar

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

ORDER

Heard the learned senior counsel appearing for the Appellant and learned counsel appearing of the Respondent no.2.

We direct the Appellant to make payment of Rs. 2 Crores by 20.08.2018.

List the matter on **24.08.2018 at 2.30 p.m.**

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**